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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER : CA/ /2014

PETITION NUMBER : TCP/36/2016

NAME OF THE PETITIONER(S) : G.L. Consultants Private Limited

NAME OF THE RESPONDENT(S) : Q.A. Software India Private Limited & 5 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<hr/> REPRESENTATION BY WHOM <hr/>		

ORDER

The matter was called at 2.30 p.m. today. Counsel representing both the parties requested for grant of adjournment by way of a letter addressed to Deputy Registrar stating that they had come to this Tribunal at 10.30 A.M. Both the counsel stated that the matter is likely to be settled between the parties. Time enlarged at their request. Put up on 07.04.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)